

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1909**

TO BE ANSWERED ON THE 1ST AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)

FUNDS RELEASED UNDER SRE SCHEME

**†1909. SHRI SUNIL KUMAR SINGH:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI RAHUL RAMESH SHEWALE:
SHRI CHANDRA SEKHAR SAHU:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of funds sanctioned and released under the Security Related Expenditure (SRE) scheme for the Left Wing Division of the Ministry as a special package for the development of Left Wing Extremism affected areas of the country during each of the last three years;

(b) the details of the budgetary allocations actually realised to States against their expenditures incurred on security related issues during the said period by various States particularly in Odisha and Jharkhand;

(c) whether the Union Government has conducted an impact assessment of the expenditures in various States to which such assistance has been released;

(d) if so, the details and the outcome thereof and if not, the reasons therefor;

(e) the funds provided to LWE affected districts by the State of Jharkhand during the last three years out of the said funds along with the details thereof, district-wise including Chatra and Latehar district of Jharkhand;

(f) whether a number of districts have to surrender the funds due to non-utilisation of the special package provided by the Centre; and

(g) if so, the details thereof along with the funds surrendered by the Latehar district of Jharkhand due to non-utilisation and the action taken against the officials of such districts?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (g): The Security Related Expenditure (SRE) scheme for Left Wing Extremism (LWE) affected areas, provides for capacity building of the States through provisions of ex-gratia to the family of civilian/security force personnel killed in LWE violence, training and operational needs of security forces, rehabilitation of surrendered LWE cadre, community policing, compensation for property damage by left wing extremists, etc.

Regular reviews are undertaken for monitoring progress under the SRE scheme. Impact of initiatives, including the SRE scheme, taken by the MHA to address LWE menace has resulted in consistent decline in LWE violence and reduction in its geographical spread. The LWE violence incidents and resultant deaths have reduced by 77% and 90% respectively in 2022 compared to 2010. Improved scenario is also reflected in the number of districts reporting LWE violence which has come down from 96 in 2010 to 45 in 2022.

Under the scheme, funds are not released district-wise but state- wise. As per scheme guidelines, the states are incurring the expenditure and submitting the claims to ministry of Home Affairs. Based on the claims and guidelines/other relevant rules, reimbursement is made to the states.

The details of funds released to the states in last 03 years under the SRE Scheme is at Annexure.

ANNEXURE
L.S.US.Q.NO. 1909 FOR 01.08.2023

Fund released under Security Related Expenditure (SRE) Scheme

(Rs. in lakh)

S.No.	State	FY 2020-21	FY 2021-22	FY 2022-23
1	Andhra Pradesh	895.91	1,039.49	1,422.68
2	Bihar	1,422.95	1,170.71	1,415.98
3	Chhattisgarh	14,061.22	13,681.74	13,334.72
4	Jharkhand	7,711.43	8,445.48	6,094.67
5	Madhya Pradesh	83.42	507.73	498.03
6	Maharashtra	3,225.20	1,000.51	1,515.05
7	Odisha	1,409.84	3,847.69	4,939.85
8	Telangana	944.19	560.07	1,116.64
9	Uttar Pradesh	321.76	73.02	150.69
10	West Bengal	373.08	368.57	206.69
	TOTAL	30,449.00	30,695.00	30,695.00
